

©  
കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 സെപ്റ്റംബർ 25 25th September 2018 1194 കന്നി 9 9th Kanni 1194 1940 ആശ്വിനം 3 3rd Aswina 1940	നമ്പർ No. } 38
----------------------	---	--	-------------------

## PART III University of Kerala

### NOTIFICATION

No. Election/Senate Reconstitution/2018.

7th September 2018.

*Sub:*—University of Kerala—Reconstitution of the Senate—Publication of electoral rolls—regarding.

It is hereby notified under Statute 13 of the Kerala University (Conduct of Elections to various Authorities or Bodies) First Statutes 1974, that the electoral rolls of the Members of the following Constituencies for election to the Senate [Under Section-17-Elected Members (1) (3) (4) (5) (6) (7) (8) (9) and (10)] will be published in the University Office, Thiruvananthapuram on 10-10-2018.

(i) Principals of Government Colleges (ii) Principals of Private Colleges, other than Unaided Colleges (iii) Principals of Unaided Colleges (iv) Members of the Legislative Assembly of Kerala (v) Teachers of the University. (vi) Teachers of Government Colleges (vii) Teachers of Private Colleges. (viii) Members of Local Authorities. (ix) Presidents of Registered Trade Unions (x) Non-Teaching Staff of University. (xi) Non-Teaching Staff of affiliated Colleges.

Request for additions, corrections, alterations or deletions in the electoral rolls shall be brought to the notice of the Registrar/Returning Officer on or before 25-10-2018.

University Buildings,  
Thiruvananthapuram.

By Order of the Vice-Chancellor,

DR. JAYACHANDRAN, R.,  
Registrar (i/c)/Returning Officer.